

OPEN COURT
CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

DATED: THE 11th DAY OF MARCH 1998

CORAM : HON'BLE MR. S.DAYAL, A.M.
HON'BLE MR. J.P.SHARMA, J.M.

ORIGINAL APPLICATION NO.380 OF 1996

Mushtaq Ahmad son of Mohd. Sharif,
Village Samadpur, Post Office Adalhat
District Mirzapur.

.... Applicant

C/A

Versus

1. The Union of India,
through the Chief postmaster General,
U.P. Circle Lucknow.
2. The Superintendent of Post Offices,
Mirzapur Division, Mirzapur.
3. The Sub Divisional Inspector,
Sub-Division (East), Chunar
Mirzapur.

.... Respondents

C/R Shri Amit Sthalekar

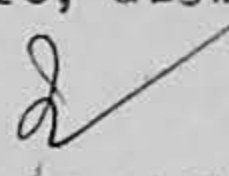
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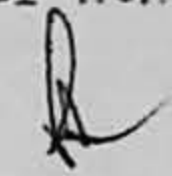
BY HON'BLE MR.S.DAYAL, A.M.-

None for the applicant. Shri Amit Sthalekar counsel
for the respondents.

2. The learned counsel for the respondents mentioned that he had sent a copy of the counter affidavit to the applicant on his address given in his original application by registered post and the C.A. has not come back to him in that registered post. Therefore, the C.A. is taken and having been served.

3. However, a perusal of the order sheet shows that the applicant is not appearing for the last several dates. He was not present on 15.5.97, 6.8.97 and 15.10.97, when the case came up before the Division Bench on last three occasions. Today ^{also} he is ~~also~~ not present. The case is, therefore, dismissed for default for non prosecution.


MEMBER R(J)


MEMBER (A)

Gc